

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.479/2014

This the 10th day of August, 2021.

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

Daya Prakash Malviya
Son of Shri Ramgopal Malviya
Aged about 45 years
Residing at : 655/8, Rajpur – Hirpur Railway Colony
Maninagar, Ahmedabad.

At present working as
Chief Law Assistant under Proceeding Officer
Railway Claims Tribunal,
315, Shajanand Arcade, Helmet Circle,
Ahmedabad..... Applicant

(By Advocate : Shri B.P. Bhavsar)

VERSUS

1. Union of India
Represented by
The General Manager
Western Railway, Churchgate,
Mumbai 400 020.
2. The Chief Engineer (Workshop)
Head Quarter Office
Churchgate, Mumbai – 400 020.
3. The Chief Works Manager
Engineering Workshop,
Sabarmati, Ahmedabad 380 005.
4. Shri Niraj Kumar
Dy. Chief Engineer (Bridge)
Nr. Meter Gauge Railway Station
Sabarmati, Nr. RPF Post
Ahmedabad 380 005.
5. Anil H. Sharma

Assistant Personnel Officer
Office of the Divisional Railway Manager
Bhavnagar Para,
Bhavnagar – 364003. Respondents.

(By Advocate : Shri M.J.Patel)

O R D E R (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

Counsel for the applicant, Shri B.P.Bhavsar on instruction from the applicant, Shri D.P.Malaviya request to allow the applicant to withdraw this OA.

2. Considering the aforesaid request, we allow the applicant to withdraw this OA.
3. The OA stands dismissed as withdrawn. No order as to costs.

**(A.K.Dubey)
Member (A)**

**(J.V.Bhairavia)
Member (J)**

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